

THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

No. 381/ S.

Date : 31.03.2026

In partial modification to Court's earlier Notification No. 1221 dated, 01.11.2025 it is hereby further notified that the Court have been pleased to declare **02.04.2026 (Thursday)** as a holiday and in lieu thereof **29.08.2026 (Saturday)** is declared as Court working day for the High Court. The Calendar of the High Court stands modified accordingly.

By Order of the Court
Sd/-
(Satya Ranjan Pradhan)
REGISTRAR (JUDICIAL)

Memo No. 5240 (120) / Date : 31.03.2026

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home / Law / Revenue Dept., Bhubaneswar
3. Secretary, The High Court Bar Association,
4. Secretary, State Bar Council, Odisha, Cuttack,
5. Advocate General, Odisha, Cuttack,
6. Director, Odisha Judicial Academy, Cuttack,
7. District & Sessions Judge,..... (All),
8. All Officers of the Court,
9. All Superintendents of the Court,
10. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
11. Joint Registrar-cum-Principal Secretary / A.D.R-cum-Addl. Principal Secretaries / A.R.-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges,
12. Superintendent, IT cell to upload in the website of the Court,
13. Medical Officers of the Court,
14. Notice Board

for information.


REGISTRAR (JUDICIAL)